

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5178
ANSWERED ON:05.09.2011
PERMISSION FOR MINING ACTIVITIES
Sidhu Shri Navjot Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the some companies including Steel Authority of India Limited has sought permission for mining in 'Chiria reserves' in Jharkhand;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) There are 10 mining leases in Chiria. The six leases, namely, Buddhaburu, Ajitaburu, Dhobil, Sukri Luturburu, Anqua, and Tatiburu belong to SAIL and remaining four mining leases belong to Sesa Goa Sesa Goa Limited, JSW Steel Limited, Essar Private Limited and Tata Steel Limited.

The Central Government has, so far, granted stage-I approval for renewal of diversion of 194.312 ha of already broken up forest land and diversion of 400.763 ha of additional forest land in favour of M/s SAIL. The State Government has also granted prospecting permission to mining lease of M/s Essar Private Limited. The details of these mining leases are annexed.